

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/05/2017 to 31/05/2017.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/COD / 10347/2017 -in- E/10895/2017-S M	20/04/201 7	Shining Engineers & Founders Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-101-107-16-17 Dated : 26/12/2016
2	E/COD / 10348/2017 -in- E/10896/2017-S M	20/04/201 7	Shining Engineers & Founders Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-101-107-16-17 Dated : 26/12/2016
3	E/COD / 10349/2017 -in- E/10897/2017-S M	20/04/201 7	Shining Engineers & Founders Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-101-107-16-17 Dated : 26/12/2016
4	E/COD / 10350/2017 -in- E/10898/2017-S M	20/04/201 7	Shining Engineers & Founders Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-101-107-16-17 Dated : 26/12/2016
5	E/COD / 10351/2017 -in- E/10899/2017-S M	20/04/201 7	Shining Engineers & Founders Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-101-107-16-17 Dated : 26/12/2016
6	E/COD / 10352/2017 -in- E/10900/2017-S M	20/04/201 7	Shining Engineers & Founders Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-101-107-16-17 Dated : 26/12/2016
7	E/COD / 10353/2017	20/04/201 7	Shining Engineers & Founders Pvt Ltd	OIA-RAJ-EXCUS-000-APP-101-107-16-17

	-in- E/10901/2017-S M		-Vs- C.C.E. & S.T.-Rajkot	Dated : 26/12/2016
8	E/CROSS / 10354/2017 -in- E/10381/2017-S M	01/05/201 7	C.C.E. & S.T.-Vadodara-i -Vs- Shaily Engineering Plastics Ltd	OIA-VAD-EXCUS-001-APP-378-2016-1 7 Dated : 10/10/2016
9	C/ROM / 10355/2017 -in- C/421/2007-SM	01/05/201 7	R N Shetty -Vs- C.C.-Kandla	OIO-KDL/COMMR/38/DENOVO/2007 Dated : 27/08/2007
10	E/ROA / 10356/2017 -in- E/657/2008-SM	21/03/201 7	Maganlal Prabhubhai Kapadia -Vs- C.C.E. & S.T.-Vapi	OIO-15/MP/VAPI/2008 Dated : 10/03/2008
11	C/COD / 10357/2017 -in- C/10908/2017-S M	01/05/201 7	Link Enterprises -Vs- C.C.-Kandla	OIA-414-415-2009-CUS-COMMR-A-K DL Dated : 28/08/2009
12	E/ROM / 10358/2017 -in- E/12521/2014-S M	02/05/201 7	Bunday India Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-680-13-14 Dated : 12/03/2014
13	E/ROA / 10359/2017 -in- E/545/2008-DB	03/05/201 7	K D Bhatia Dyg & Ptg Mills Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-02/MP/2008 Dated : 21/02/2008
14	E/ROA / 10360/2017 -in- E/546/2008-DB	03/05/201 7	Gulshanlal Manoharlal Bhatia -Vs- C.C.E. & S.T.-Surat-i	OIO-02/MP/2008 Dated : 21/02/2008
15	E/ROM / 10361/2017 -in- E/11048/2014-S M	03/05/201 7	Garden Silk Mills Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-SUR-EXCUS-001-APP-621/13-14 Dated : 11/02/2014
16	E/ROM / 10362/2017 -in-	17/04/201 7	Jetex Carburettors Pvt Ltd -Vs-	OIA-COMMR-A-/314/VDR-II/2009 Dated : 31/12/2009

	E/1007/2010-SM		C.C.E. & S.T.-Vadodara-ii	
17	E/EXTN / 10363/2017 -in- E/528/2012-DB	05/05/2017	Silvassa Bottling Co -Vs- C.C.E. & S.T.-Vapi	OIO-09/MP/VAPI/2012 Dated : 28/02/2012
18	E/EXTN / 10364/2017 -in- E/529/2012-DB	05/05/2017	Rahim S Roy -Vs- C.C.E. & S.T.-Vapi	OIO-09/MP/VAPI/2012 Dated : 28/02/2012
19	ST/EH / 10365/2017 -in- ST/10279/2017-DB	08/05/2017	Dhir Engineering & Contractors -Vs- C.C.E-Bharuch	OIO-BHR-EXCUS-000-COM-092-16-17 Dated : 22/11/2016
20	E/EXTN / 10366/2017 -in- E/293/2012-DB	12/05/2017	Castrol India Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011
21	E/EXTN / 10367/2017 -in- E/294/2012-DB	11/05/2017	Amitabh Sharma -Vs- C.C.E. & S.T.-Vapi	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011
22	E/EXTN / 10368/2017 -in- E/295/2012-DB	11/05/2017	Prasanna Paranjpe -Vs- C.C.E. & S.T.-Vapi	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011
23	E/COD / 10369/2017 -in- E/10984/2017-SM	17/04/2017	Tudor India Pvt Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-COM-01-15-16 Dated : 10/03/2016
24	C/Stay / 10370/2017 -in- C/10999/2017-SM	12/05/2017	Jayant Agro Organics Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-089-16-17 Dated : 13/02/2017
25	C/EH / 10371/2017 -in- C/10999/2017-SM	12/05/2017	Jayant Agro Organics Limited -Vs- C.C.-Ahmedabad	OIA-AHD-CUSTM-000-APP-089-16-17 Dated : 13/02/2017

26	E/CROSS / 10372/2017 -in- E/10401/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
27	E/CROSS / 10373/2017 -in- E/10399/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
28	E/CROSS / 10374/2017 -in- E/10396/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
29	E/CROSS / 10375/2017 -in- E/10392/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
30	E/CROSS / 10376/2017 -in- E/10397/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
31	E/CROSS / 10377/2017 -in- E/10394/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
32	E/CROSS / 10378/2017 -in- E/10393/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
33	E/CROSS / 10379/2017 -in- E/10398/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016
34	E/CROSS / 10380/2017 -in-	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs-	OIO-VAD-EXCUS-001-COM-038-047-1 6-17 Dated : 30/11/2016

	E/10395/2017-D B		Sterling Gelatin	
35	E/CROSS / 10381/2017 -in- E/10400/2017-D B	15/05/2017	C.C.E. & S.T.-Vadodara-i -Vs- Sterling Gelatin	OIO-VAD-EXCUS-001-COM-038-047-16-17 Dated : 30/11/2016
36	C/COD / 10382/2017 -in- C/11010/2017-D B	24/04/2017	Fourcee Infrastructure Equipment Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIO-04-05-COMMISSIONER-2015 Dated : 16/07/2015
37	C/COD / 10383/2017 -in- C/11011/2017-D B	24/04/2017	Shri Vinay Singh -Vs- C.C.-Jamnagar(prev)	OIO-04-05-COMMISSIONER-2015 Dated : 16/07/2015
38	C/EH / 10384/2017 -in- C/11020/2017-D B	24/04/2017	Sterlite Technologies Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTOM-000-APP-096-16-17 Dated : 01/03/2017
39	E/ROA / 10385/2017 -in- E/13966/2013-S M	16/05/2017	Dolphin Metals I Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-143-2013-AHD-II-CE-AK-COMMR-A--AHD Dated : 23/07/2013
40	E/COD / 10386/2017 -in- E/11021/2017-D B	16/05/2017	Jaykishan Industries -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP-238-14-15 Dated : 19/12/2014
41	E/CROSS / 10387/2017 -in- E/10330/2015-D B	16/05/2017	C.C.E. & S.T.-Rajkot -Vs- Jaykishan Industries	OIA-RJT-EXCUS-000-APP-238-14-15 Dated : 19/12/2014
42	E/ROA / 10389/2017 -in- E/1057/2008-DB	17/05/2017	Transasia Bio Medicals Ltd -Vs- C.C.E. & S.T.-Daman	OIA-KKS/215-218/DAMAN/2008 Dated : 30/04/2008
43	E/ROA /	17/05/2017	S R Malhotra	OIA-KKS/215-218/DAMAN/2008

	10390/2017 -in- E/1058/2008-DB	7	-Vs- C.C.E. & S.T.-Daman	Dated : 30/04/2008
44	E/ROA / 10391/2017 -in- E/1060/2008-DB	17/05/2017	K Sridhar -Vs- C.C.E. & S.T.-Daman	OIA-KKS/215-218/DAMAN/2008 Dated : 30/04/2008
45	E/ROA / 10392/2017 -in- E/1059/2008-DB	17/05/2017	Tushar V Vora -Vs- C.C.E. & S.T.-Daman	OIA-KKS/215-218/DAMAN/2008 Dated : 30/04/2008
46	C/EH / 10393/2017 -in- C/10282/2017-D B	19/05/2017	Amrapali Industries Ltd -Vs- C.C.-Ahmedabad	OIA-AHM-CUSTM-000-APP-055-16-17 Dated : 16/11/2016
47	ST/ROA / 10394/2017 -in- ST/34/2012-DB	19/05/2017	Ravi Engineering Works -Vs- C.C.E. & S.T.-Surat-ii	OIA-BC/265/SURAT-II/2011 Dated : 30/09/2011
48	E/ROA / 10395/2017 -in- E/910/2007-DB	22/05/2017	C.C.E.-Ahmedabad-i -Vs- Hiren K Agarwal	OIA-177-181-2007-AHD-I- Dated : 30/04/2007
49	E/ROM / 10396/2017 -in- E/11423/2014-S M	23/05/2017	Prem Conductors Pvt Ltd -Vs- C.C.E. & S.T.-Vapi	OIA-VAP-EXCUS-000-APP-457-13-14 Dated : 09/01/2014
50	E/EH / 10397/2017 -in- E/261/2012-DB	24/05/2017	Rainbow Papers Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-CEX-003-COM-004-12 Dated : 31/01/2012
51	E/ROA / 10398/2017 -in- E/25/2007-SM	24/05/2017	C.C.E. & S.T.-Ahmedabad-iii -Vs- Tec Papers Pvt Ltd	OIA-167/2006-AHD-III-CE/DK/COMM R-A- Dated : 29/09/2006
52	C/ORS / 10399/2017 -in- C/12846/2014-D	29/05/2017	Raibow Papers Ltd -Vs- C.C.-Jamnagar(prev)	OIA-228/COMMR-A-/JMN/2014 Dated : 30/06/2014

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53	ST/CROSS / 10400/2017 -in- ST/11098/2017- DB	30/05/2017	C.C.E. & S.T.-Surat-ii -Vs- Essar Bulk Terminal Limited	OIO-SUR-EXCUS-002-COM-063-064-1 6-17 Dated : 19/01/2017
54	C/EH / 10401/2017 -in- C/11278/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-390-394-1 5-16 Dated : 15/03/2016
55	C/EH / 10402/2017 -in- C/11279/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-390-394-1 5-16 Dated : 15/03/2016
56	C/EH / 10403/2017 -in- C/11211/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-390-394-1 5-16 Dated : 15/03/2016
57	C/EH / 10404/2017 -in- C/11222/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-390-394-1 5-16 Dated : 15/03/2016
58	C/EH / 10405/2017 -in- C/11259/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-390-394-1 5-16 Dated : 15/03/2016
59	C/EH / 10406/2017 -in- C/11212/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
60	C/EH / 10407/2017 -in- C/11149/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
61	C/EH / 10408/2017	30/05/2017	Arihant Tiles And Marbles P Ltd	OIA-MUN-CUSTM-000-APP-335-350-1 5-16

	-in- C/11210/2016-D B		-Vs- C.C.-Mundra	Dated : 25/02/2016
62	C/EH / 10409/2017 -in- C/10379/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-299-306-1 5-16 Dated : 28/01/2016
63	C/EH / 10410/2017 -in- C/10380/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-299-306-1 5-16 Dated : 28/01/2016
64	C/EH / 10411/2017 -in- C/10381/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-299-306-1 5-16 Dated : 28/01/2016
65	C/EH / 10412/2017 -in- C/10382/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-299-306-1 5-16 Dated : 28/01/2016
66	C/EH / 10413/2017 -in- C/10383/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-299-306-1 5-16 Dated : 28/01/2016
67	C/EH / 10414/2017 -in- C/10720/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
68	C/EH / 10415/2017 -in- C/10740/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
69	C/EH / 10416/2017 -in- C/10871/2016-D	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016

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70	C/EH / 10417/2017 -in- C/10872/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
71	C/EH / 10418/2017 -in- C/10783/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
72	C/EH / 10419/2017 -in- C/10784/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
73	C/EH / 10420/2017 -in- C/10964/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
74	C/EH / 10421/2017 -in- C/11044/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
75	C/EH / 10422/2017 -in- C/11070/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
76	C/EH / 10423/2017 -in- C/11107/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
77	C/EH / 10424/2017 -in- C/11108/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-335-350-1 5-16 Dated : 25/02/2016
78	C/EH / 10425/2017	30/05/2017	Arihant Tiles & Marbles P Ltd	OIA-MUN-CUSTM-000-APP-335-350-1 5-16

	-in- C/11109/2016-D B		-Vs- C.C.-Mundra	Dated : 25/02/2016
79	C/EH / 10426/2017 -in- C/10495/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-299-306-1 5-16 Dated : 28/01/2016
80	C/EH / 10427/2017 -in- C/10496/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-299-306-1 5-16 Dated : 28/01/2016
81	C/EH / 10428/2017 -in- C/10497/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-299-306-1 5-16 Dated : 28/01/2016
82	C/EH / 10429/2017 -in- C/11880/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-157-159-1 5-16 Dated : 01/09/2015
83	C/EH / 10430/2017 -in- C/11881/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-157-159-1 5-16 Dated : 01/09/2015
84	C/EH / 10431/2017 -in- C/12043/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-157-159-1 5-16 Dated : 01/09/2015
85	C/EH / 10432/2017 -in- C/11371/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-034-044-1 5-16 Dated : 15/05/2015
86	C/EH / 10433/2017 -in- C/11372/2015-D	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-034-044-1 5-16 Dated : 15/05/2015

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87	C/EH / 10434/2017 -in- C/11386/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
88	C/EH / 10435/2017 -in- C/11387/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
89	C/EH / 10436/2017 -in- C/11388/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
90	C/EH / 10437/2017 -in- C/11389/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
91	C/EH / 10438/2017 -in- C/11390/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
92	C/EH / 10439/2017 -in- C/11412/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
93	C/EH / 10440/2017 -in- C/11413/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
94	C/EH / 10441/2017 -in- C/11414/2015-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTM-000-APP-034-044-1 5-16 Dated : 15/05/2015
95	C/EH / 10442/2017	30/05/2017	Arihant Tiles & Marbles P Ltd	OIA-MUN-CUSTM-000-APP-034-044-1 5-16

	-in- C/11415/2015-D B		-Vs- C.C.-Mundra	Dated : 15/05/2015
96	C/EH / 10443/2017 -in- C/10869/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-297-298-1 5-16 Dated : 28/01/2016
97	C/EH / 10444/2017 -in- C/10870/2016-D B	30/05/2017	Arihant Tiles & Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-297-298-1 5-16 Dated : 28/01/2016
98	C/EH / 10445/2017 -in- C/11155/2016-D B	30/05/2017	Arihant Tiles And Marbles P Ltd -Vs- C.C.-Mundra	OIA-MUN-CUSTOM-000-APP-335-350-1 5-16 Dated : 25/02/2016